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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

No. O.A.1114 of 1999.

DATE OF ORDER : 9.8.2000.

BETWEEN :

P.R.SIVARAM S/O P.R.Rajaram,
Occupation : Sr.Section Engineer,
Diesel Loco Shed, MDX,
South-Central Railway.

A N D

... Applicant

1. The Divisional Railway Manager,
Hyderabad Division,
S.C.Railway, SECUNDERABAD.
2. Divisional Mechanical Engineer,
Diesel Loco Shed, Moulali.
3. Sr.Divisional Personnel Officer,
Hyderabad Division,
S.C.Railway, SECUNDERABAD.

... Respondents

Counsel for the applicant : Mr. M. Kesavulu.

Counsel for the respondents: Mr. K. Siva Reddy.

C O R A M :

1. The Hon'ble Mr.R.Rangarajan, Member (A).
2. The Hon'ble Mr.B.S.Jai Parameshwar, Member (J).

O R D E R

R.Rangarajan, Member (A)

None for the applicant. Mr.K.Siva Reddy for the respondents.

2. This O.A. is disposed of under rule 15(1) of the CAT (Procedure Rules, 1987.
3. The applicant has filed this O.A. praying for setting aside letter no.YP/III/DSL/MDX dated 31.5.1999, annexure 'G' at page 22

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..2/-

of the O.A., by which amount of Rs.1,72,556/- is to be recovered in 36 instalments, on the ground that the same is arbitrary, illegal and unsustainable.

4. The same point came up for consideration in O.A.1035/1999 where also the applicant therein was to share the amount, as stated in the letter dated 31.5.1999 at annexure 'G' to the O.A. The same letter is challenged in the instant O.A. also.

5. Hence, the order passed in O.A.1035/1999 disposed of on 19.7.2000, will squarely hold good in this case also.

6. The respondents are directed to adhere to the order passed in O.A.1035/1999 on 19.7.2000.

7. This O.A. is disposed of accordingly. No order is made as to costs.

B.S.Jai Parameshwar
(B.S.Jai Parameshwar)
9.8.0 Member (J)

R.Rangarajan
(R.Rangarajan)
Member (A)

DATED THE 9TH AUGUST, 2000
DICTATED IN OPEN COURT

R.S.

~~CC AND LIAJ COURT~~

COPY TO :-

1. HONOR

2. HARN M (A)

3. BBSOONI (S)

4. D.R. (A) ✓

5. SPARE ✓

6. ADVOCATE

7. STANDING COUNSEL

TYPED BY
COMPIRED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN.) ✓

THE HON'BLE MR. S. S. JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 9/8/2000

MA/RAY/TE/N.

IN

CA. No. 1114/99

ADMITTED AND AN INTERIM DIRECTIONS
ISSUED

ALLOWED

OR CLOSSED

RC CLOSSED

(7 copies)

~~DISPOSED OF WITH DIRECTIONS~~

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

*Costs
re of the main & the
interim amount, remitted
sufficient amount, remitted*

फेद्रोय प्रशासनिक अधिकारण Central Administrative Tribunal प्रेषण / DESPATCH
17 AUG 2000
हैदराबाद स्थानीय HYDERABAD BENCH